

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4461

ANSWERED ON:07.12.2010

LIVESTOCK INSURANCE SCHEME

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Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Livestock Insurance Scheme is operational in the country;
- (b) if so, the details thereof alongwith its norms and objectives and criteria laid down in regard to financial share among Union/State Government and cattle rearers;
- (c) the details of insurance agencies involved in the implementation of the said scheme alongwith details of cattle insured, cattle rearers benefited, district covered and expenditure incurred there under during each of the last three years and the current year, State-wise; and
- (d) the details of funds allocated and released under the scheme during the said period, State- wise and year-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(PROF. K.V. THOMAS)

(a) & (b) The Livestock Insurance Scheme has twin objectives of providing protection mechanism to the farmers & cattle rearers against any eventual loss of their animals due to death and to demonstrate the benefit of the insurance of livestock to the people. The Government of India introduced the scheme on a pilot basis during 2005-06 in 100 selected districts, covering all States except Goa. The scheme covers 300 selected districts from 10.12.2009, covering all States. The scheme benefits the farmers and cattle rearers having milch cattle and buffaloes. Benefit of subsidy is restricted to two animals per beneficiary per household. The funds under the scheme are utilized for payment of premium subsidy, honorarium to veterinary practitioners and publicity campaign for creation of awareness. Half of the insurance premium is paid by the beneficiary and the rest by the Government of India.

(c) State-wise number of animals insured and expenditure incurred during 2007-08 to 2009-10 and 2010-11 (up to October` 10); list of districts covered and the name of insurance agencies involved`in the implementation of the scheme are enclosed as Annexure I, II and III respectively.

(d) State-wise information on funds released during 2005-06 to 2009-10 and 2010-11 (as on 2/12/2010) under the scheme is enclosed as Annexure IV.